

**In the National Company Law Tribunal, Jaipur**

**CA(A) 463/252/ND/2018**

**TA No. 82/2018**

**UNDER SECTION 252 of COMPANIES ACT, 2013**

**In the matter of:**

**M/s Anand Theatres Ltd. & Ors. .... Applicant/Petitioners**

**VS.**

**ROC, Jaipur .....Respondent**

**Order delivered on 04.10.2018**

**Coram: Shri R. Varadharajan, Member (Judicial)**

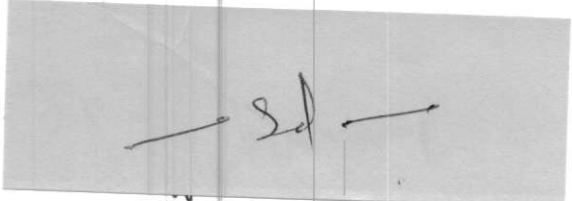
For Petitioner (s) : Surinder Vashistha, Adv.

Umesh Kumar, Adv.

For Respondent(s) : Dr. Amol Shinde, DROC-DOL

**ORDER**

Heard. Order reserved.

  
**(R. Varadharajan)**  
**Member (Judicial)**